

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 165/2017  
O.A. No. 2550/2016**

New Delhi this the 26<sup>th</sup> day of May, 2017

**Hon'ble Shri V. Ajay Kumar : Member (J)  
Hon'ble Shri Shekhar Agarwal : Member (A)**

Mr. Kashmir Singh,  
Aged 60,  
S/o Sh. Puran Singh,  
R/o H.No.77 B, Shakti Enclave,  
Near Shalimar Palace, Delhi-110084.  
Contact No.9873298370  
Post – Technical Assistant Retd.

...Petitioner

(By Advocate : Sh Tenzing Thinlay Lepcha for Sh Anuj Agarwal)

Versus

1. Shri. P. K. Gupta  
North Delhi Municipal Corporation,  
The Commissioner (North),  
Dr. S.P.M. Civic Centre,  
Minto Road, New Delhi-110002.
2. Dr. Ajit Kumar Goyal  
Hindu Rao Hospital,  
The Medical Superintendent,  
North Delhi Municipal Corporation,  
Malka Ganj, Delhi-110007.

...Respondents.

(By Advocate: Shri M. S. Reen)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J) :**

Learned counsel for the respondents submits that the orders in the O.A have already been complied with.

2. Accordingly, the C.P. is closed. Notices issued to the alleged contemporaries stand discharged.

(Shekhar Agarwal)  
Member (A)

(V. Ajay Kumar)  
Member (J)

/Mbt/